

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 324

IA-1056/2024

IN

IB-189(ND)/2017

IN THE MATTER OF:

State Bank of India

.... Petitioner/Applicant

Vs.

Namdhari Food International Pvt. Ltd.

.... Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 21.03.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant :

For the Liquidator : Mr. Abshishek Anand, Mr. Karan Kohli, Ms.
Jasleen Singh Sandha, Advs.

ORDER

Due to paucity of time, the matter is adjourned as directed
by Hon'ble Members.

List the matter on **09.04.2024.**

-Sd-

(COURT OFFICER)